(e) if so, the concrete steps taken to remove the difficulties of the passengers; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARA ') : (a) Yes, Sir.

(b) to (f). It has been decided to take up survey for restoration of the line. Further consideration of the project will be possible once the survey report becomes available.

English]

Inferior Quality of Fertilizers

3202. SHRI DADA BABURAO PARANJPE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is hue and cry amongst the farmers in Jabalpur of Madhya Pradesh regarding the sale of inferior quality of fertilizers by the traders; and

(b) if so, the steps being taken to provide the standard quality of fertilizers to the farmers and bring to book the traders involved in the sale of inferior quality of fertilizers?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No. Sir. However, during the course of regular quality control checking, some lots of Super-Phosphate and DAP were found non-standard with the local traders in Jabalpur.

(b) State Authorities have published an appeal in local Newspaper on 26.6.96, not to purchase nonstandard fertilisers from the offending local dealers. The non-standard stock has been banned and the Certificates of Registration of the dealers have been suspended. State Government has also issued instructions to their quality control enforcement offices regarding strict implementation of quality control measures.

Decontrol of Drugs

3203. DR. T. SUBBARAMI REDDY : SHRI SONTOSH MOHAN DEV :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Committee appointed by the Government to decide the issue of decontrol of nineteen bulk drugs has urged to change the terms of reference so that criteria for price control applies equally to all the drugs:

(b) if so, whether Government have considered the equest:

(c) if so, the details thereof: and

(d) the time by which the Committee is likely to submit its report?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) The Committee, which was appointed by the Government to look into the matters related to representations received in regard to inclusion/exclusion of drugs from price control, did not urge the Government for any change in the terms of reference.

(b) and (c). Does not arise.

(d) As at present, the term of the Committee stands expired on 30th April, 1996.

[Translation]

Dairy Projects under NDDB

3204. SHRI RAMASHRAY PRASAD SINGH : SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA : SHRI SHIVRAJ SINGH CHAUHAN : SHRIMATI SHEELA GAUTAM :

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) the details of the project run by the National Dairy Development Board for the development of dairy sector. State-wise:

(b) the financial assistance made available to the Cooperative Societies in each State for dairy development by the Board during each of the last three year. State-wise:

(c) whether the NDDB proposes to set up more dairy projects in various parts of the country; and

(d) if so, the locations proposed therefor a long with the expenditure to be incurred in the each case?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) National Dairy Development Board (NDDB) was implementing Operation Flood-III (O.F. - III) Project for dairy development. The Project has come to a close on 31.12.1995 but reimbursements from World Bank for the expenditure committee upto 31.12.1995 were available upto 30.4.1996.

(b) A Statement indicating State-wise release of funds by NDDB under O.F. III Project during each of the last three years is attached.

(c) and (d). Additional Dairy projects in the country would be financed by the NDDB from its own resources on the basis of the merit of each proposal. At present NDDB has not received any proposal.

STATEMENT

(Rupees in lakhs) Year S.No. Institutions 1994-95 1995-96 1993-94 0.00 1. * Amdaman Nicobar 0.44 0.00 Andhra Pradesh 994.78 426.11 457.86 2 0.09 0.00 0.21 Assam 3. 104.35 191.39 191.73 4 Bihar 341.84 1.123.26 Delhi 89.27 5 25.42 55.76 24.07 6. Goa 7,958.09 6.305.35 14.014.86 Gujarat 7 199.08 373.34 557.62 8 Haryana 49.82 5.22 Himachal Pradesh 6.51 9 979.24 1,097.67 508.76 10 Karnataka 401.10 240.25 Kerala 327.09 11. 0.02 2.09 Jammu and Kashmir 4 02 12 461.22 46.64 (42.43)Madhya Pradesh 13 178.62 2,339.12 46.87 Maharashtra 14. 0.00 0.00 0.00 Manipur 15. 0.00 0.00 0.44 16. Mizoram 0.00 0.91 17 * Nagaland 0.53 137.75 Orissa 45.56 68.69 18 13.01 0.85 34.23 Pondicherry 19. 273.74 182.09 362.05 20. Punjab 642.43 356.55 492 18 Rajasthan 21. 0.07 0 10 22. Sikkim 0.72 Tamil Nadu 1,754.29 569.87 596.66 23. 24. * Tripura 0.60 0.00 0.00 1,861.67 2,371.73 1,219.67 25 Uttar Pradesh 1,707.90 2,658.61 1,566.56 West Bengal 26.

 These States were not included in OF-III. However, some expenditure were incurred on manpower development, farmers induction programme and other developmental activities.

[English]

Raw Material for manufacturing Fertilisers

3205. SHRI HARIN PATHAK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the raw material required for manufacturing chemical fertilizers for the next three years including current year;

(b) whether it is procured at reasonable prices and terms advantageous to the Nation;

(c) whether there is any long term arrangement to streamline procurement of raw material at cheaper rate; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) (a) The estimated requirement of raw materials for manufacturing chemicals fertilizers for the next there years, including current year, is given in the Statement enclosed.

(b) to (d). Liquid Petroleum products are supplied at concessional rate for use in manufacture of fertilizer. Imported raw materials and intermediates for manufacture of phosphatic fertilizers are decanalised and are procured by respective companies based or, thier commercial judgement.

STATEMENT

Raw Materials required for manufacturing Fertilizers

		Lakh tonnes/MMSCME		
S.No.		1996-97	1997-98	1998- 99
	Naphtha	32.77	47.94	54.91
2.	Fuel Oil/LSHS	28.60	30.37	29.14
3.	Gas (MMSCMD)	30.00	32.38	33.22
4.	Ammonia	8.50	7.32	7.76
5.	Phos. Acid	16.00	17.08	18.08
6.	Rock Phosphate	30.85	40.63	44.00
7.	Sulphur	13.35	14.40	15.79

[Translation]

Modernisation of Terminal Facilities

3206. SHRI SUKH LAL KUSHWAHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to expand and modernise the terminal facilities at the Ghaziabad railway station;

(b) if so, the time by which this work would be completed;

(c) whether the Government propose a halt at Ghaziabad for the trains going and coming from the East; and

(d) if so, the time by which such a halt would $\bar{b}\bar{e}$ provided?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) The work is scheduled for completion by March. 1997.

(c) and (d). At present, a total of 69 trains going and coming from the East, i.e., in the direction of Hapur and Khurja, are stopping at Ghaziabad. There is no proposal to give stoppage to any more trains at this station.